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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 4046/2024 & CM APPL. 16513/2024

RAKESH KUMAR SHRIVASTAVA

.....Petitioner

Through: Dr. S. S. Hooda, Adv.

versus

UNION OF INDIA & ORS.

....Respondents

Through:

**CORAM:** 

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER (ORAL) 09.10.2025

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## C. HARI SHANKAR, J.

- **1.** Mr. Hooda submits that the grievance of the petitioner stands assuaged and that the petitioner seeks, therefore, to withdraw the writ petition.
- **2.** The petition is accordingly disposed of as withdrawn.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

**OCTOBER 9, 2025/**AR